(c) and (d). Negotiations for the drafting of the Plans of Operations for these projects are in progress.

Free Sulphur in Andaman Islands

187. Shrimati Ila Palchoudhuri:
Shri Harish Chandra Mathur:
Shri Raghunath Singh:
Shri P. K. Deo:
Shri Amjad Ali:
Shri N. M. Deb:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether it is a fact that 'free sulphur' has been found in the Andaman and Nicobar Islands;

(b) if so, the broad details of the find in relation to the expected quantity, quality, arrangements made for mining and steps taken for further explorations in regard to this valuable mineral; and

(c) the names of other places, if any, where sulphur is found in India together with data as to its annual output and approximate value?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). A preliminary investigation was carried out by the Geological Survey of India during 1959-60 for sulphur in the Andaman and Nicobar Islands. Fairly good quality sulphur was found during the investigation. The work done so far is however, of a very preliminary nature and therefore complete and precise information regarding quantity, quality etc. cannot be given at this stage. Further investigations for assessing the reserves is being planned.

(c) Sulphur occurrences have been recorded in Puga valley, Kashmir; Krishna district, Andhra Pradesh and Sutal village in Garhwal district. None of these are worked out at present. The deposits of Garhwal and Andhra Pradesh are of little economic value.

हिमाचल प्रदेश में बंजारे

१८८. **श्री पद्म देव** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि वर्ष १९५६, १९५७, १९५८ और १९५९ में हिमाचल प्रदेश के विभिन्न भागों में कितने लोग बंजारे का सा जीवन व्यतीत कर रहे थे ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) : हिमाचल प्रदेश में बंजारों का सा जीवन व्यतीत करने वाले लोगों की संख्या लगभग १२,१३३ है। १९५१ के बाद इन लोगों की कोई जनगणना नहीं हुई है और इसलिये अलग अलग वार्षिक आंकड़े उपलब्ध नहीं हैं।

हिमाचल प्रदेश के न्यायिक आयुक्त के दौरे

१८९. **श्री पद्म देव** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५९ में हिमाचल प्रदेश के न्यायिक आयुक्त ने कितने जिलों का दौरा किया और वह प्रत्येक जिले में कितनी बार गये ;

(ख) वर्ष भर में प्रत्येक जिले में कितने मुकदमें निबटाये गये ; और

(ग) न्यायिक आयुक्त के दौरे के बारे में अर्थात् शिमला और अन्य स्थानों में उनके ठहरने की अवधि के सम्बन्ध में क्या नियम हैं ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) : (क) से (ग). एक विवरण सभा-